

Eighteenth Series, Vol. I No. 5

Friday, June 28, 2024
Ashadha 7, 1946 (Saka)

LOK SABHA DEBATES
(English Version)

First Session
(Eighteenth Lok Sabha)



(Vol. I contains Nos.1 to 7)

LOK SABHA SECRETARIAT
NEW DELHI

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C O N T E N T S

**Eighteenth Series, Vol. I, First Session, 2024/1946 (Saka)
No. 5, Friday, June 28, 2024/ Ashadha 7, 1946 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS*

Shri Kodikunnil Suresh

Shri T. R. Baalu

Shri Radha Mohan Singh

Dr. Faggan Singh Kulaste

Shri Sudip Bandyopadhyay

SECRETARY GENERAL

Shri Utpal Kumar Singh

* Nominated on 20.06.2024.

The following order was issued by the President of India on 20.06.2024.

I hereby appoint Shri Suresh Kodikunnil, Shri Thalikkottai Rajuthevar Baalu, Shri Radha Mohan Singh, Shri Faggan Singh Kulaste and Shri Sudip Bandyopadhyay to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with provision of article 99 of the Constitution of India.

**Droupadi Murmu,
PRESIDENT OF INDIA**

LOK SABHA DEBATES

LOK SABHA

Friday, June 28, 2024/ Ashadha 7, 1946 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER *in the Chair*]

[Translation]

HON. SPEAKER: Item No- 1, Secretary General.

...(Interruptions)

[English]

HON. SPEAKER: Secretary-General may now call the names of hon. Members.

SECRETARY-GENERAL: West Bengal, Shri Sk Nurul Islam – not present; Shri Shatrughan Prasad Sinha – not present.

11.01 hrs

OBITUARY REFERENCES

[Translation]

HON. SPEAKER: Hon. Members, I have to inform the House about the sad demise of thirteen of our former Members.

Shri Manohar Joshi ji was a Member of the 13th Lok Sabha from Mumbai North-Central Parliamentary Constituency of Maharashtra.

Shri Manohar Joshi was also the Speaker of the 13th Lok Sabha and while discharging the responsibilities of the Speaker of the Lok Sabha, he established the best traditions of parliamentary conventions and decorum. Shri Joshi also served as Cabinet Minister of the Ministry of Heavy Industries and Public Enterprises.

Shri Joshi was the Chief Minister of Maharashtra from 1995 to 1999 and was also a Member of the Maharashtra Legislative Assembly for two terms and the Maharashtra Legislative Council for three terms.

An able Parliamentarian, Shri Joshi led Indian Parliamentary delegations to Poland, Croatia, Geneva and China.

Shri Manohar Joshi passed away on February 23, 2024 in Mumbai at the age of 86 years.

Shri Brahma Nand Mandal was a Member of the 10th, 11th and 13th Lok Sabha from Munger Parliamentary Constituency of Bihar. Shri Mandal served as a Member of various Parliamentary Committees.

Shri Brahma Nand Mandal passed away on January 30, 2024 in Munger, Bihar at the age of 77 years.

Shri Jai Bhadra Singh was a Member of the 13th Lok Sabha from Sultanpur Parliamentary Constituency of Uttar Pradesh. He was a Member of the Committee on Railways.

Shri Jai Bhadra Singh passed away on February 02, 2024 in Lucknow at the age of 71 years.

Shri D. Venugopal was a Member of the 11th, 12th, 13th, 14th and 15th Lok Sabha representing Tiruvannamalai Parliamentary Constituency of Tamil Nadu.

Shri Venugopal served as a Member of various Parliamentary Committees. Earlier, he was a Member of the Tamil Nadu Legislative Assembly for two terms.

Shri D. Venugopal passed away on 15 February 2024 in Tiruvannamalai at the age of 92 years.

Dr. Shafiqur Rehman Barq was a Member of the 11th, 12th, 14th, 15th and 17th Lok Sabha representing Sambhal Parliamentary Constituency of Uttar Pradesh. Dr. Barq was a Member of various Parliamentary Committees.

Earlier, he was a Member of the Uttar Pradesh Legislative Assembly for four terms and also served as Cabinet Minister in the Government of Uttar Pradesh.

Dr. Shafiqur Rehman Barq passed away on February 27, 2024 in Sambhal (Uttar Pradesh) at the age of 93 years.

Shri C.P.M. Giryappa was a Member of the 9th, 10th and 12th Lok Sabha representing Chitradurga Parliamentary Constituency of Karnataka.

Shri Giryappa was a Member of various Parliamentary Committees. Earlier, he was a Member of the Karnataka Legislative Assembly.

Shri C.P.M. Giryappa passed away on March 23, 2024 in Bengaluru at the age of 83 years.

Shri A. Ganeshamurthi was a Member of the 12th, 15th and 17th Lok Sabha representing Erode Parliamentary Constituency of Tamil Nadu. Shri Ganeshamurthi was a Member of various Parliamentary Committees. He also served as a Member of the Tamil Nadu Legislative Assembly.

Shri A. Ganeshamurthi passed away on March 28, 2024 in Coimbatore, Tamil Nadu at the age of 76 years.

Shri Kunwar Sarvesh Kumar was a Member of the 16th Lok Sabha representing Moradabad Parliamentary Constituency of Uttar Pradesh.

Shri Sarvesh Kumar was a Member of the Standing Committee on Energy. Earlier, he served as a Member of the Uttar Pradesh Legislative Assembly for five terms.

Shri Kunwar Sarvesh Kumar passed away on April 20, 2024 in New Delhi at the age of 72 years.

Shri Rajveer Diler was a Member of the 17th Lok Sabha representing Hathras Parliamentary Constituency of Uttar Pradesh.

Shri Diler was a member of the Standing Committee on Rural Development and Panchayati Raj. He also served as a Member of the Uttar Pradesh Legislative Assembly.

Shri Rajveer Diler passed away on April 24, 2024 in Aligarh, Uttar Pradesh at the age of 65 years.

Shri V. Srinivas Prasad was a Member of the 7th, 8th, 9th, 10th, 13th and 17th Lok Sabha representing the Chamarajanagar Parliamentary Constituency of Karnataka.

He served as Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution. Shri Prasad was a member of various Parliamentary Committees.

Earlier, Shri Srinivas Prasad also served as a Member of the Karnataka Legislative Assembly for two terms and as Minister in the Government of Karnataka.

Shri V. Srinivas Prasad passed away on April 29, 2024 in Bengaluru, Karnataka at the age of 76 years.

Shri M. Selvaraj was a Member of the 9th, 11th, 12th and 17th Lok Sabha representing Nagapattinam Parliamentary Constituency of Tamil Nadu.

He was a Member of the Standing Committee on Chemicals and Fertilizers. He was also a Member of many other Parliamentary Committees.

Shri M. Selvaraj passed away on May 13, 2024 in Chennai at the age of 67 years.

Shri Sushil Kumar Modi was a Member of the 14th Lok Sabha representing Bhagalpur Parliamentary Constituency of Bihar.

Shri Modi served as a Member of the Committee on Public Undertakings and the Committee on Water Resources.

Shri Sushil Kumar Modi was the Deputy Chief Minister in the Government of Bihar for two terms and also served as a Minister in the Government of Bihar.

He was a Member of the Bihar Legislative Assembly for three terms and also served as the Leader of the Opposition in the Bihar Legislative Assembly.

Shri Sushil Kumar Modi passed away on May 13, 2024 in New Delhi at the age of 72 years.

Shri Prataprao B. Bhosale was a Member of the 8th, 9th and 10th Lok Sabha representing Satara Parliamentary Constituency of Maharashtra.

Shri Bhosale was a Member of the Committee on Papers laid on the Table. He was also a Member of the Maharashtra Legislative Assembly and served as Cabinet Minister in Maharashtra.

Shri Prataprao B. Bhosale passed away on May 19, 2024 in Satara at the age of 89 years.

We deeply mourn the demise of our former colleagues. The House expresses its condolences to their bereaved families.

The House may now stand in silence as a mark of respect in memory of the departed soul.

11.10 hrs

The Members then, stood in silence for a short while.

HON SPEAKER: Om Shanti Shanti Shanti.

...(Interruptions)

[Translation]

HON. SPEAKER: Hon. Members, I have informed you earlier also that Adjournment Motion and Zero Hour will not be taken during the address of Her Excellency the President. This was also mentioned in the bulletin and you have been informed earlier as well.

...(Interruptions)

HON. SPEAKER: Hon. Members, you can discuss all issues, all matters on the motion of thanks to the address of Her Excellency the President and I will also expect the government to respond to every issue raised by you.

...(Interruptions)

HON. SPEAKER: You can raise all the issues on the address of Her Excellency the President. Do not raise them briefly, discuss them in detail. You have enough time.

...(Interruptions)

HON. SPEAKER: No, I have already given the ruling. Papers laid on the table.

...(Interruptions)

HON. SPEAKER: Hon. Leader of opposition, I would like to say that you can take not just two minutes on the address of Her Excellency the President but whatever time your party has, I have no objection to it. You can speak in detail but I have already given ruling for adjournment motion and other issues. Therefore, I request the House that you are the Leader of Opposition so you will follow parliamentary decorum. I expect this from you.

...(Interruptions)

SHRI RAHUL GANDHI (RAEBARELI): Sir, please switch on the mic....(Interruptions)

HON. SPEAKER: I don't switch off the mic. I have also given you ruling in the past. There is no button available here.

...(Interruptions)

HON. SPEAKER: I have informed you earlier as well that you can raise your issue on the Address of Her Excellency the President. Now nothing will go on record, so I request you.

...(Interruptions)

SHRI RAHUL GANDHI: we wanted to give a joint message on behalf of the opposition and the government to the students of the country that we consider this issue important and we should discuss or dedicated discussion should be taken place on the NEET to give respect to the students....(Interruptions) Now the matter is that there are two forces...(Interruptions)

HON. SPEAKER: No, hon. Member.

...(Interruptions)

11.14 hrs

PAPERS LAID ON THE TABLE

[Translation]

HON. SPEAKER: Now paper to be laid on the table.

Item no. -3, Shri Arjun Ram Meghwal ji.

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Speaker Sir, on behalf of Dr. Jitendra Singh, I beg to lay the following paper on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-
 - (i) The Indian Police Service (Pay) Amendment Rules, 2023 published in Notification No. G.S.R.874(E) in Gazette of India dated 5th December, 2023.
 - (ii) The Indian Forest Service (Pay) Amendment Rules, 2023 published in Notification No. G.S.R.875(E) in Gazette of India dated 5th December, 2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 03/18/24]

- (3) A copy of the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.102 (E) in Gazette of India dated 6th February, 2024, under sub-section (2) of Section 3 of the All India Services Act, 1951.

[Placed in Library, See No. LT 04/18/24]

- (4) A copy of the Annual Report (Hindi and English versions) of the Karma yogi Bharat, New Delhi, for the period from 31st January, 2022 to 31st March,

2023, along with Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section 1(b) of Section 394 of the Companies Act, 2013

[Placed in Library, See No. LT 05/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Council of Scientific & Industrial Research, New Delhi, for the year 2022-2023.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 06/18/24]

...*(Interruptions)*

HON. SPEAKER: Hon. Members, you will get enough time and opportunity. You can speak on every issue on the Address of Her Excellency the President. Not two minutes, I will give you enough time.

... *(Interruptions)*

HON. SPEAKER: It is not a matter of two minutes. You mention all things and all issues. I have no objection.

... *(Interruptions)*

HON. SPEAKER: No, it is not like that. Ruling has been given. You are a senior leader. You will be given enough time.

... (*Interruptions*)

HON. SPEAKER: I am again requesting you.

... (*Interruptions*)

HON. SPEAKER: Hon. Members, you can discuss on every subject, every issue of the Address of Her Excellency the President and I will also expect from the Government that it will reply on the issue raised by you.

... (*Interruptions*)

HON. SPEAKER: Item no.-4 Shri Arjun Ram Meghwal ji.

... (*Interruptions*)

SHRI ARJUN RAM MEGHWAL: Speaker Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

FIFTEENTH LOK SABHA

1. Statement No. 34

Eleventh Session, 2012

[Placed in Library, See No. LT 07/18/24]

2. Statement No. 33

Twelfth Session, 2012

[Placed in Library, See No. LT 08/18/24]

- [Placed in Library, See No. LT18/18/24]
13. Statement No. 17
Fifth Session, 2021
- [Placed in Library, See No. LT19/18/24]
14. Statement No. 16
Sixth Session, 2021
- [Placed in Library, See No. LT 20/18/24]
15. Statement No. 10
Seventh Session, 2021
- [Placed in Library, See No. LT 21/18/24]
16. Statement No. 10
Eighth Session, 2022
- [Placed in Library, See No. LT 22/18/24]
17. Statement No. 7
Ninth Session, 2022
- [Placed in Library, See No. LT 23/18/24]
18. Statement No. 5
Tenth Session, 2022
- [Placed in Library, See No. LT 24/18/24]
19. Statement No. 5
Eleventh Session, 2023
- [Placed in Library, See No. LT 25/18/24]
20. Statement No. 2
Twelfth Session, 2023
- [Placed in Library, See No. LT 26/18/24]
21. Statement No. 2
Fourteenth Session, 2023
- [Placed in Library, See No. LT27/18/24]
22. Statement No. 1
Fifteenth Session, 2024
- [Placed in Library, See No. LT28/18/24]
-

...(Interruptions)

11.15 hrs

**ADDITION OF A NEW DIRECTION 116A TO DIRECTIONS BY THE
SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN LOK SABHA***

[English]

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy of new Direction 116A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. ...(Interruptions)

11.16 hrs

*At this stage, Shri Gurjeet Singh Aujla, Shri B. Manickam Tagore,
Shri Kalyan Banerjee and some other hon. Members
came and stood on the floor near the Table.*

[Translation]

HON. SPEAKER: Hon Members, you are all senior Hon. Members. Adjournment motions are never taken up during the President's address.

...(Interruptions)

HON. SPEAKER: The House stands adjourned till 12 noon today.

11.17 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

* Laid on the Table

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker *in the Chair*)

... (*Interruptions*)

HON. SPEAKER: Wait for a minute. An hon. Member has to be sworn in. Please take your seat.

... (*Interruptions*)

HON. SPEAKER: Hon. member, an hon. Member has to be sworn in.

... (*Interruptions*)

HON. SPEAKER: Hon. Leader of the Opposition, please explain to all of them when to stand up and when to sit down.

... (*Interruptions*)

HON. SPEAKER: Right now an hon. member has to be sworn in.

... (*Interruptions*)

[*English*]

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, please let the hon. MP take the oath from his seat only.

HON. SPEAKER: Yes, he is being made to take on oath.

... (*Interruptions*)

[*English*]

HON. SPEAKER: Yes, I allow him.

... (*Interruptions*)

[*Translation*]

HON. SPEAKER: Secretary General.

... (*Interruptions*)

AN HON. MEMBER: Sir, please get it done while sitting. ... (*Interruptions*)

HON. SPEAKER: Yes, there is a tradition of administering oath while sitting, but he has got up.

... (*Interruptions*)

12.02 hrs

MEMBER SWORN – contd.

[English]

SECRETARY GENERAL:

WEST BENGAL – (contd.)

Shri Sk Nurul Islam (Basirhat) — Oath — Bengali

[Translation]

HON. SPEAKER: Item No. 6 – Shri Kiren Rijju.

... *(Interruptions)*

12.04 hrs

At this stage, Shri Kalyan Banerjee, Shri Hanuman Beniwal, Shri Gurjeet Singh Aujla and some other hon. Members came and stood on the floor near the Table.

12.05 hrs

ELECTION TO COMMITTEE

(i) Committee on Estimates

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, with your permission, I beg to move:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2025.”

HON. SPEAKER: Please wait a minute. You are a senior member. The paper is being tabled. All the committees have to be formed.

... *(Interruptions)*

SHRI GAURAV GOGOI (JORHAT): Sir, the children do not know. ...
(Interruptions)

HON. SPEAKER: Committees have to be formed.

... *(Interruptions)*

SHRI GAURAV GOGOI: The children who are committing suicide do not know. They are concerned about justice. ... (*Interruptions*)

HON. SPEAKER: The Question is:

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2025.”

The Motion was adopted.

...(Interruptions)

HON. SPEAKER: Item No. 7

12.07 hrs

(ii) Public Accounts Committee

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, I beg to move:-

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 2025.”

[Translation]

HON. SPEAKER: The Question is:

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 2025.”

The Motion was adopted.

...(Interruptions)

HON. SPEAKER: Hon. Members, I request you again. You can discuss every subject, every issue on the President's address, you can communicate and the government will reply on your every issue.

... *(Interruptions)*

HON. SPEAKER: Don't you want to run the House in a proper manner? Don't you want to discuss the issues? Don't you want to discuss on the President's address. I request you again. It is the responsibility of all of us to run the House.

... *(Interruptions)*

The people of the country have elected us with a lot of expectations and aspirations. Not allowing to run the House in a proper manner in the beginning of the Session is not appropriate for parliamentary democracy. I request you to raise issue on the President's address emphatically. I will allow you.

... *(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF

MINORITY AFFAIRS (SHRI KIREN RIJJU): Till date, in the history of Parliament, there has never been a tradition of discussing any other issues other than the Motion of Thanks on the President's address... *(Interruptions)* For the first time, the Congress Party and some of its allying parties, putting the dignity of this Parliament at stake, have come to the Well to oppose the motion to discuss the Hon. President's address, I want to condemn this... *(Interruptions)*

Sir, you have also conveyed from the Chair that if the Members of the Opposition want to raise any issue, they will be given enough time... *(Interruptions)*

They can put their views during the discussion on the President's address...
(*Interruptions*)

Through you, I assure the Opposition that if any issue comes up during the discussion, the Government is ready to reply on it... (*Interruptions*) the Government will definitely reply... (*Interruptions*) Therefore, let the House function because there should be a discussion... (*Interruptions*)

HON. SPEAKER: Hon. Members, I am again requesting you that you have not been sent to the House to raise slogans. I had said earlier also that there should be a difference between how and what should be taken up to protest in the House and what should be taken up to protest on the road. You should raise your issues in the House. You should raise your entire issues during the discussion on the President's address.

... (*Interruptions*)

HON. SPEAKER: Don't you want to discuss the President's address? Don't you want to talk about the issues? Don't you want to discuss the issue of NEET and the President's address, don't you want to discuss other issues of the country?

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Monday, 01 July, 2024 till Eleven of the Clock.

12.08 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, July 1, 2024/Ashadha 10, 1946 (Saka).*

INTERNET

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www.sansad.in/ls

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